

[Print](#)**Defective Case Register from 2025-11-24 to 2025-11-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMP/48302/2025	BIBHUTI BHUSAN MISHRA	2025-11-24	17-REFERENCE CERTIFICATE NOT FURNISHED.
2	D-BLAPL/35890/2025	PRABHAKAR SABAT	2025-11-24	1.Paragraphs incorrectly mentioned in declaration of the affidavit. 2.Free copy/Certified copy of Rejection Order not filed.
3	D-BLAPL/35892/2025	OM PRAKASH SARAN	2025-11-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.
4	D-CONTC/47592/2025	ADV	2025-11-24	1. W.P.(C) case number not correctly furnished in top of the Index.
5	D-BLAPL/35931/2025	ANSUMAN BHUYAN	2025-11-24	Age of the petitioner not tally with cause title and Rejection order.
6	D-CRLREV/35835/2025	JYOTIRMAYA SAHOO	2025-11-24	Period of Delay 107 days delay, Limitation petition not filed. 2. CRLMC mentioned instead of CRLREV in Cause Title
7	D-CRLMC/35486/2025	PRASANTA KUMAR SAHOO	2025-11-24	1. PS case number not correctly furnished in Prayer of the petition
8	D-WA/48326/2025	BHOJARAJ SETH	2025-11-24	Status of the parties not furnished.
9	D-CRLMC/35833/2025	SUNIL KUMAR PANDA	2025-11-24	1. Name of the both parties and Nomenclature not furnished in V.nama. 2. Page no.11 not legible
10	D-CONTC/47684/2025	ASHOK KUMAR SARANGI	2025-11-24	1. cause title of W.P.(c) no.18650/25 to be filed.2. W.P.(c) no.18650/25 in annex.1 not tally with index.
11	D-CONTC/47687/2025	ADV.	2025-11-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. cause title of annex.1 to be filed
12	D-WA/48394/2025	AMITABH MISHRA	2025-11-24	i) Appellant and Respondent wrongly mention in left site in Index. ii) Status of the respondent not furnished. iii)Synopsis and date chart not page mark in Index. iv) Legible copy of page no. 38-43,45 to 48, 52 to 54, 56 to 57, 68,75,79,80,106 to 112 are to be filed.v) Cause title in wp(c) not filed.Put up for SR after removal defect and disposal of I.A. filed for dispensing with c. copy of order.
13	D-ABLAPL/35660/2025	JAYADEBA BEHERA	2025-11-24	i) Age of the deponent mentioned in affidavit different in declaration of the affidavit.ii)L.T.I.of petitioner no. -2 in vakalatnama not attested by the counsel.iii) One Sarat ku .swain signed in vakalatnama who is not a party in this petition. iv) Page mark of the petition not correct.

14	D-ABLAPL/35680/2025	MADAN SUNDAR BEHERA	2025-11-24	i) paragraph of the petition mentioned in declaration of the affidavit not correct.
15	D-CRLMC/35657/2025	MD. GOLAM MADANI	2025-11-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further S.R.
16	D-CRLMP/35684/2025	SARBESWAR SAHOO	2025-11-24	PAGE NO. 7 NOT LEGIBLE
17	D-CRLMC/35704/2025	SANJIB KUMAR BHANJADEO	2025-11-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
18	D-CRLMC/35766/2025	BIDESHI KUMAR GHADEI	2025-11-24	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent not correctly furnished in the affidavit.2.Court fee of Rs.6/- not paid in the petition.
19	D-CRLMC/35774/2025	ROHIT RANJAN RAY	2025-11-24	1. C.Copy of F.I.R.to be filed.
20	D-BLAPL/35675/2025	SURYAKANTA DASH	2025-11-24	1.The name of the petitioner versus O.P. has not been filled up in the V.Nama.
21	D-CRLMC/35781/2025	DEBI PRASAD DHALSAMANTA	2025-11-24	1. C.Copy of discharge the petitioner from the Offence U/S 13(2) in T.R.No.27 of 2009 to be filed
22	D-BLAPL/35044/2025	BIDYALOK MOHAPATRA	2025-11-24	Case pending before Lower Court mentioned incorrectly in cause title, para-1 and prayer of the petition.
23	D-CRLMC/35806/2025	SATRUGHNA DASH(A)	2025-11-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. C.Copy of F.I.R to be filed.
24	D-CRLMC/35799/2025	BIBHUTI BHUSAN BEHERA	2025-11-24	1. As per impugned order under Annexure-2, the name of the Lower court does not tally with cause title.
25	D-CRLMC/36187/2025	PANCHANAN PANIGRAHI	2025-11-24	1.As per impugned order under Annexure-2, C.T.(Sessions) No.not correctly furnished in the petition.
26	D-CMP/48069/2025	PRASANNA KUMAR MISHRA	2025-11-24	14-NOT PROPERLY INDEXED.
27	D-CMP/48116/2025	PURNA CHANDRA MISHRA	2025-11-24	A.fee of Rs.1.10 /order to be Paid.
28	D-BLAPL/35857/2025	DIBYA PRAKASH MISHRA	2025-11-24	H.C.B.A.M.W.S. of Rs.50/- not paid.
29	D-CRLMC/35935/2025	SIDDHARTH GOUTAM DAS	2025-11-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of deponent not correctly furnished
30	D-CMP/48210/2025	PRADEEP KUMAR KHUNTIA	2025-11-24	Question of Maintainability.

31	D-WP(C)/48410/2025	ARUNA NAYAK	2025-11-24	Page nos. 74 and 75 not neat.
32	D-BLAPL/35970/2025	PRAVASH CHANDRA JENA	2025-11-24	1.Case pending before the Lower Court mentioned in cause title does not tally with prayer. 2.Page No. 10-12 not legible.
33	D-CONTC/48186/2025	JASPEET KAUR	2025-11-24	1.CONTC No.3402/2025 in para.6 of petition not tally with index.2. cause title of annex.1 to be filed.3. matter not mentioned in the prayer of petition
34	D-BLAPL/35968/2025	PRAVASH CHANDRA JENA	2025-11-24	1.Free copy/Certified copy of Rejection order not filed. 2. Page No.10-12 not legible. 3.Case pending before the Lower Court mentioned in cause title does not tally with prayer
35	D-WA/47976/2025	KALPATARU KHUNTIA	2025-11-24	Legible copy of page no. 28 29 and 46 are to be filed.
36	D-RVWPET/48273/2025	ADV	2025-11-24	Receipt showing copy on A.G. Copy not served. 2.Para no. not correctly furnished in Rvwpet and declaration.
37	D-WP(C)/47738/2025	BIJAY KUMAR MOHANTY	2025-11-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-WA/48045/2025	SABITA RANJAN PATTNAIK,A.G.A	2025-11-24	wp(c) no. wrongly mention in synopsis.
39	D-CRLMC/35397/2025	RAMDAS ACHARY	2025-11-24	1. The Name of Victim/ Informant has been mentioned in Copy of under Annexure nos. 1 2 3 and 4.
40	D-CONTC/48168/2025	RASMI RANJAN DASH	2025-11-24	1. Provision of Law not properly mentioned.
41	D-WA/48014/2025	GHANASHYAM MUDULI	2025-11-24	Period of Delay 82 days delay. 2.AU fee Rs 2.25/- to be paid. 3.Receipt showing - Not served C.G.C. 4.Code Not furnished 5. Neat and Legible copy of page no. 20 26 37 42 to 44 47 to 51 57 72 to 74 76 to 81 83 to 88 are to be filed.
42	D-WP(C)/47717/2025	RANJIT MOHANTY	2025-11-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
43	D-WP(C)/47759/2025	AMLAN SHAKTI PAUL	2025-11-24	1-COURT FEE IS DEFICIENT. 1.D.c.fee of Rs.12/- to be paid in cause title.2.Hologram of Rs.50/- to be paid in Vnama.
44	D-WP(C)/47715/2025	SUSIL KUMAR PATTNAIK	2025-11-24	14-NOT PROPERLY INDEXED.
45	D-ABLAPL/35874/2025	SATYABRATA DASH	2025-11-24	1. ABLAPL Petition and Annexure-1 not properly page marked in Index.
46	D-WP(C)/48031/2025	SATYA SMRUTI MOHANTY	2025-11-24	.Receipt Showing Serv.copy To E.D. not Filed
47	D-BLAPL/35719/2025	UMA SHANKAR PATEL	2025-11-24	1. Age of the petitioner 1 has not been furnished in Cause Title and V.nama 2. Surname and father name of petitioner No.3 are not correctly furnished in the Cause Title. 3. P.S. name of the petitioners are not correctly furnished in cause Title. 4. The name of the

				Victim is in the F.I.R. Forwarding report and statement 180 BNSS 5. The name of the victim husband in the petition F.I.R. lower Court order and all documents attached herewith as he is a co-accused one along with others. 6. V>Nama is not properly stamped
48	D-ABLAPL/35891/2025	RANJAN KUMAR ROUT	2025-11-24	1. Annexures-1 and 2 not properly page marked in Index.2. Annexure-2 not filed.3. As per Index, Annexure-2 not described in the petition
49	D-BLAPL/35698/2025	SANGRAM KESHARI ROUT	2025-11-24	1. V. nama is not properly stamped.
50	D-BLAPL/35946/2025	TARA PRASAD MOHAPATRA	2025-11-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of victim / Informant shall not be furnished in the annex.1
51	D-CRLREV/34744/2025	NIRANJAN LENKA	2025-11-24	Good ground certificate not furnished
52	D-CRLLP/34916/2025	SOBHAN PANIGRAHI (A.S.C)	2025-11-24	Name of the relative (victim) has been reflected in the c.copy of the judgement under annex.1
53	D-WP(C)/47000/2025	BIVUDATTA CHALAN	2025-11-24	1.D.C.Fee of Rs.12/- to be paid on V>Nama
54	D-WP(C)/47754/2025	NIROD KUMAR SAHU	2025-11-24	Page no.32 not neat and legible.
55	D-BLAPL/35951/2025	SACHIDANANDA PADHEE	2025-11-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
56	D-CRLA/30064/2025	DEBASHIS ROUTRAY	2025-11-24	Period of Delay 29 days (I,A,for condonation of delay not filed) 2. Trial court case No. not fully furnished in being aggrieved para
57	D-BLAPL/35860/2025	RAJIB LOCHAN PATNAIK	2025-11-24	i)page nos. 4 and 5 not in proper place.ii) Name and address of the victim and relatives mentioned in Annexure -1.(page 13-17)
58	D-BLAPL/35819/2025	JYOTIRMAYA SAHOO	2025-11-24	Year of the G.R. Case No. mentioned in the petition not tally with the Rejection Order(Annexur-2).
59	D-MACA/48177/2025	RAMANI RANJAN MOHANTY	2025-11-24	statutory deposit not made
60	D-WP(C)/47821/2025	MRUTYUNJAY MOHANTY	2025-11-24	Annex- nos. 1 to 3 not exhibited in the body of the petition as per the Index.
61	D-CRLMC/36166/2025	BHABANI SANKAR DAS	2025-11-24	1. Synopsis not correctly furnished.
62	D-MACA/48178/2025	NAYAN BEHARI DAS	2025-11-24	Period of Delay 108 days
63	D-CRLMA/35727/2025	ADV.	2025-11-24	P.S. case no. no wrongly mention in Synopsis and petition
64	D-CRLMC/36105/2025	SIDHARTHA DAS	2025-11-24	1. As per index Annexure-2 not described in the petition
65	D-BLAPL/35878/2025	SATYA RANJAN MULIA	2025-11-24	i)Name and address of the victim mentioned in annexure-1.(page 8-14)

66	D-BLAPL/35941/2025	TARA PRASAD MOHAPATRA	2025-11-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
67	D-ABLAPL/35761/2025	PARSURAM PANDA	2025-11-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
68	D-RPFAM/48245/2025	JAYANTA KUMAR MAJHI	2025-11-24	good ground not furnished
69	D-ABLAPL/35769/2025	SUSANTA KUMAR ROUT	2025-11-24	Date not mentioned in the v.nama.
70	D-ABLAPL/35800/2025	BASANTA KUMAR NAYAK	2025-11-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not correctly furnished on declaration
71	D-WP(C)/45862/2025	KULADA NANDA DAS	2025-11-24	Complete address of the Op.no.4 not furnished in cause title.
72	D-ABLAPL/35807/2025	PRASANT KUMAR BARIK	2025-11-24	1. Date of order under Annexure-2 does not tally with Index
73	D-CRLMC/33680/2025	ARJUNA CHARANA BEHERA	2025-11-24	1. C.Copy of F.I.R. to be filed
74	D-BLAPL/35877/2025	SIDHARTHA SANKAR RAY (2)	2025-11-24	i) Name and address of the victim and relatives mentioned in annexure -1 ( page 9-13)
75	D-BLAPL/35726/2025	SUSANTA KUMAR BARAL	2025-11-24	.Petition not correctly addressed to Honorable Court
76	D-MACA/47934/2025	DURGA CHARAN DEY	2025-11-24	appellant 5 not properly executed
77	D-BLAPL/35934/2025	BHARAT BHUSAN ROURAY	2025-11-24	Annexure-1 not marked in page 9
78	D-BLAPL/35955/2025	DIBYA PRAKASH MISHRA	2025-11-24	Hologram of Rs. 50/- not affixed in V.nama.
79	D-WP(C)/47711/2025	DEVAVRAT DEVESH	2025-11-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Synopsis and date chart not mentioned in the Index.Name of the Adv not mentioned capital letter in the v.nama.
80	D-WP(C)/47669/2025	ARUPANANDA GOSWAMY	2025-11-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A.Serial no-4 in the I.A of the affidavit not correctly mentioned.
81	D-WA/48143/2025	UMESH CHANDRA BEHERA,A.G.A	2025-11-24	1.PAGE NOS..89 90 109 110 111 116 TO119 142 155 156 158 290 TO 300 303 TO 311 NOT LEGIBLE 2.AFTER PAGE NO.212 NOT PAGINATED 3.AFTER PAGE NO. 327 PAGING BE CORRECTED
82	D-WA/48138/2025	SANJAY RATH,A.G.A	2025-11-24	Provision of law not correctly furnished in I.A. (delay petition)

83	D-WP(C)/47546/2025	ABHILASH MISHRA	2025-11-24	1. Page nos.13 and 14 Are Not Legible.
84	D-WP(C)/47699/2025	ASISH KUMAR RAY	2025-11-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and date chart not mentioned in the Index.Occupation not mentioned in the affidavit.
85	D-WP(C)/45856/2025	KULADA NANDA DAS	2025-11-24	Proper address of the Op.no.4 not furnished in the cause title.
86	D-CONTC/47721/2025	ADV.	2025-11-24	COPY OF ORDER PASSED IN W,P (C) NO.15082/2022 BE ATTACHED TO THIS CASE
87	D-WP(C)/48003/2025	SUBHENDU KUMAR NAYAK	2025-11-24	Proper address of the Op.no.2 not given in the cause title.
88	D-WP(C)/47874/2025	SRIDHAR RATH	2025-11-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.16 18 and 30 not neat and legible. 2..Receipt Showing Serv.copy To cg not Filed.
89	D-CRLREV/35814/2025	SAILAZA NANDAN DAS	2025-11-24	1.Paragraphs not correctly furnished in declaration in petition and I.A
90	D-WP(C)/47701/2025	UPASANA BAL	2025-11-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-3 in the I.A of the affidavit and also paragraph not correctly mentioned.
91	D-WA/48051/2025	SABITA RANJAN PATTNAIK,A.G.A	2025-11-24	Undertaking for filing of translated copy not filed.
92	D-WP(C)/48047/2025	KAJAL SAHOO	2025-11-24	1.Complete Address of the opp.party No.-1 not Furnished.
93	D-WP(C)/47705/2025	LALATENDU KANUNGO	2025-11-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
94	D-CRLMC/35407/2025	DILLIP KUMAR RAY	2025-11-24	1. Put up for SR after page marked in Index.
95	D-WP(C)/47649/2025	RABINDRANATH DAS	2025-11-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Annex-5 not found in the petition copy.Affidavit not proper I.A of the W.P
96	D-FAO/48029/2025	PRASANTA KUMAR MAHALI	2025-11-24	Period of Delay 95 days
97	D-WP(C)/47885/2025	SUSANTA KUMAR LENKA	2025-11-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.12 13 15 and 16 not neat and legible.
98	D-FAO/48232/2025	GOPAL CHANDRA SAMANTARAY	2025-11-24	Period of Delay 5 days
99	D-CRLREV/36114/2025	SAMVIT MOHANTY	2025-11-24	1. Good ground certificate not furnished
100	D-WP(C)/47797/2025	GYANENDRA KUMAR TRIPATHY	2025-11-24	Annex-6 not exhibited at page no.45.

101	D-TRP(C)/48272/2025	RITURANJAN CHHOTARAY	2025-11-24	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
102	D-WP(C)/47650/2025	GHANASHYAM DASH	2025-11-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and date chart not mentioned in the Index.Serial no-4 I.A of the affidavit not correctly mentioned.
103	D-WA/48142/2025	PRAVAKAR BEHERA,S.C	2025-11-24	Legible copy of page no. 38 41 to 46 are to be filed.ii0 Provision of law not correctly furnished in I.A.(delay petition), Put up for SR reg. calculation of limitation after disposal of I.A.
104	D-BLAPL/35881/2025	DIBYA JYOTI SAHOO	2025-11-24	i)H.C.B.A.M.W.S. of Rs. 50/- not paid.
105	D-FAO/48087/2025	PRASANNA KUMAR MISHRA	2025-11-24	Period of Delay 52 days 2.AU fee Rs 2/- not paid 3. Vakalatnama properly stamped, Executed and accepted - L.T.I not attested
106	D-CRLREV/36115/2025	SAMVIT MOHANTY	2025-11-24	1 Good ground certificate not furnished
107	D-BLAPL/35886/2025	DIBYAJYOTI SAHOO	2025-11-24	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
108	D-ABLAPL/35670/2025	SUBHASIS MOHAPATRA	2025-11-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. I) For further S.R.
109	D-CRLA/35611/2025	PRAVASH CHANDRA JENA	2025-11-24	Order sheet not in proper place.
110	D-RSA/47764/2025	GYANA RANJAN MAHAPATRA	2025-11-24	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 18 days 2.The discrepancy in the name of R-9 be reconciled.3.Between Pages No-28 and 29 one Page to be numbered
111	D-CRLA/35615/2025	RABI NARAYAN BEHERA	2025-11-24	Order sheet not in proper place.
112	D-MATA/48220/2025	ADITYA NARAYAN DASH	2025-11-24	Period of Delay 44 days 2.status of petitioner in c copy may be typical error 3.good ground not furnished
113	D-ABLAPL/35748/2025	SUSANTA KUMAR ROUT	2025-11-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
114	D-MACA/47954/2025	DURGA CHARAN DEY	2025-11-24	vernacular certificate not furnished
115	D-ABLAPL/35254/2025	SADHAN MOHANTY	2025-11-24	1. Details of Informant appearing in Annexure1.
116	D-ABLAPL/35749/2025	SUSANTA KUMAR ROUT	2025-11-24	G.R no not tally with cause title and F.I.R.
117	D-BLAPL/35745/2025	ACHYUTANANDA PATTANAIK	2025-11-24	. The Lower Court mentioned in the petition does not tally with that of rejection order

118	D-BLAPL/35694/2025	JYOTIRMAYA SAHOO	2025-11-24	1. V. nama is not properly stamped
119	D-CONTC/47589/2025	ADV.	2025-11-24	1. Reference certificate not furnished.
120	D-WA/47817/2025	PRADOSH KUMAR DAS	2025-11-24	Put up for SR after filing of c. copy of impugned order.
121	D-WA/47964/2025	AISHWARYA DASH,A.S.C	2025-11-24	Page no. 122 not in proper place.
122	D-ABLAPL/35741/2025	PRASANT KUMAR BARIK	2025-11-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
123	D-ABLAPL/35750/2025	SARAT CHANDRA MEKAP	2025-11-24	Paragraph not correctly mentioned in the affidavit.
124	D-WA/43894/2025	ADV.	2025-11-24	Period of Delay 16 days delay. 2.Vakalatnama properly stamped, Executed and accepted- Not filed. 3. i) Status of the parties not furnished. ii) Para no. not correctly furnished in grounds. iii) Legible copy of page no. 26 to be filed.
125	D-MACA/48060/2025	AMIT KUMAR NATH	2025-11-24	Court Fee Rs.3,454/ payable, not paid 2. Vakalatnama properly stamped, Executed and accepted not properly stamped 3.statutory deposit not made
126	D-CRLA/35712/2025	RAJENDRA NARAYAN ROUT	2025-11-24	1. under taking for translated copy not furnished.
127	D-CRLA/35859/2025	PRAVASH CHANDRA JENA	2025-11-24	Trial court court judgement dtd.27.10.2025 furnished in entire brief not tally with the same at last para of page Nos.40 and 41, 2- Date of charge sheet wrongly furnished in date chart
128	D-WP(C)/47818/2025	SASWATA PATNAIK	2025-11-24	Occupation of the petitioner not furnished in the affidavit.
129	D-ABLAPL/35700/2025	SURYAKANTA DWIBEDI	2025-11-24	1. Page 8 of Petition missing. Resubmit for SR after uploading the same.
130	D-CRLA/35865/2025	PRAVASH CHANDRA JENA	2025-11-24	1.Father name of appellant wrongly mentioned 1-Date of charge sheet wrongly furnished in date chart, 2-Trial court judgement dtd.27.10.2025 mentioned in entire brief not tally with last paras of page Nos.40 and 41, 3- Name of trial court wrongly furnished in para- 1, prayer of appeal memo and prayer of I.As.
131	D-CMP/48283/2025	PRAVASH CHANDRA JENA	2025-11-24	The discrepancy in the name of O.P No-37 as per Trial Court be reconciled
132	D-WA/48106/2025	HARA PRASAD RATH	2025-11-24	AU fee Rs 2.25 PAISE NOT PAID 2. IN REFERENCE CERTIFICATE YEAR OF THE DISP. BE 2025
133	D-ABLAPL/35624/2025	PRAMOD CHANDRA SEJPADA	2025-11-24	1. Date of FIR mentioned in Para 2 not correct. 2. Annexure1 page 14 to 17 not legible.
134	D-ABLAPL/35251/2025	DILLIP KUMAR MOHANTY	2025-11-24	1. Details of Informant appearing in Annexure 1.
135	D-CONTC/47591/2025	ADV	2025-11-24	Subject code not furnished.
136	D-CRLREV/36282/2025	HEMANTA KUMAR	2025-11-24	1. Index not proper page mark. 2 .Good ground certificate not furnished.

		MOHANTA		
137	D-WA/47786/2025	AISHWARYA DASH,A.S.C	2025-11- 24	Year of wp(c) no. wrongly mention in Synopsis, Appeal memo and both the I.As.
138	D-WA/47923/2025	SASWAT DAS,A.G.A	2025-11- 24	i) Status of the respondents not furnished. ii) Reference certificate not furnished.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 24-11-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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